

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 133 OF 2019&
IA NO. 74 OF 2019, 342 OF 2019**

Dated: 13th August, 2019

In the matter of:

**Gujarat UrjaVikas Nigam Ltd.
Versus
CLP Power India Pvt. Ltd. &Anr.**

.... Appellant(s)

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **18.09.2019.**

Court Master/PS

nr